

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-01/2006/3800/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Kaushik Hazarika,
District & Sessions Judge,
Dhemaji.

Dated Guwahati, the th 24 April, 2024.

Sub:- **Withdrawal of Casual leave, station leave permission.**

Ref:- Your letter No. DJDH/1276/2024 dtd. 18.04.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **i) withdrawal of casual leave on 18.04.2024 and (ii) station leave permission, from the evening of 18.04.2024 till the morning of 22.04.2024**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-01/2006/3801/A dated , 24-04-2024

Copy to

✓ The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

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